

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**  
**(IB)-524(PB)/2023**

**IN THE MATTER OF:**

State Bank of India

**Vs.**

Shashi Gupta

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95(1) IBC

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Jai Mohan, Adv. (SBI)

For the Respondent :

**ORDER**

Proxy Counsel on behalf of the Petitioner is present and submitted that the main counsel is not available today therefore, sought adjournment. In view of this, list the matter on **05.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**